

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(CAA)-194(PB)/2017**

**IN THE MATTER OF:**

**Smita Global Pvt. Ltd.**

.....Applicant/Petitioner

**With**

**Bonlon Steel Pvt. Ltd.**

..... Respondent

**SECTION : UNDER SECTION 230-232 of the Companies Act**

**Order delivered on 21.08.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s) :**

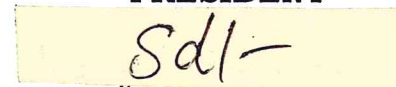
**ORDER**

Even on the second call post lunch, no one is present in support of the petition.

In the interest of justice, hearing is deferred to 7<sup>th</sup> September, 2017.



**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**



**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**